P G MAVALANKAR (Gandhinagar) Sir, the Minister of Parliamentary Affairs generally makes his statement for the next week's business on Fridays But, because tomorrow happens to be a holiday, he has made his statement today

Bill Introduced

I only want to invite your attenton to one aspect of the matter are a number of urgent matters which we cannot hold over for two, three or four days Unless we focus the attention of the House to them today we cannot rest at peace' Today, the Minis ter gave his statement, I understand that all matters under 377 have been

MR SPEAKER On Monday and Tuesday after 12 O'clock afternoon only legislative business will be taken up It is for this reason that the Rajya Sabha has no work whatsoever at all It has become very important to provide some work to the Rajya Sabha also

PROF P G MAVALANKAR I agree with you But, my point is that there are certain major matters How shall we bring them under 377?

MR SPEAKER You give notice on them I shall give you the Now, Shri Shanti Bhushan

## 12,09 hrs.

COMPANIES (AMENDMENT) BILL\*

THE MINISTER OF LAW, JUS-TICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) I move for leave to introduce a Bill further to amend the Companies Act 1956

MR SPEAKER The question is

"That leave be granted to introduce a Bill further to amend the Companies Act, 1956"

The motion was adopted.

SHRI SHANTI BHUSHAN I introduce the Bill

Southern States (M)

Cyclones in

BUSINESS OF THE HOUSE-contd

श्री हकम वेब नारायग यादव (मध्रवनी) ग्रभ्यक्ष महोदय ममदीय नाग मत्री - जा रिपाट रबखी है उस मबध म निवदन रागन चाहता ह कि इननी बाती पर यहा बहम हार्न है लेकिन मै यह जानना चाहता ह कि जनत पार्टी ने ग्रपन चनाव घोषणा-पत्र म ग्राग्नामन दिया था कारा रातवर रमीणन की रिपाट को लागू करने का उस नमीणन की रिपोट पर बहस करागने फ्रीर वह लाग हागी य खटाई मे ही पड़ी रहेगी जैसे इतन दिना तक पड़ी रही ? उस पर ता कुछ हाता ही नही है । सब चीजो पर यहा बहम हाता है ग्रीर वह काका वालेकर क्मीणन की रिपोट पडी ही रह गई।

## 12 10 hrs

MOTION RI CYCLONES IN STATES IN THE SOUTH

SHRI ( K CHANDRAPPAN (C m nanore) Sit, I beg to move the tol lowing

"That this House feels intendy concerned with the severity of the cyclones that struck several co. stal areas recently in the States in the South causing wide-scale deva lation, los of life and extensiv damage to standing crops and property and urges the Government to organize urgently massive relief work in the affected areas besides drawing up long term programme for rehabilitation of the affected people"

Sir, I am sure that, in the course of the discussion of this Motion, this House is going to discuss one of the

<sup>\*</sup>Published in Gazette of India Extraordinary Part II, Section 2, dated 24-11-77